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stood by the accession of the State of Jammu and Kashmir to India to which he was a party, while expressing himself in favour of greater autonomy for the State.

S.T.D. LINKING OF GURGAON AND DELHI

*95. SHRIMATI SITA DEVI: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Gurgaon and Delhi are not connected with subscriber trunk dialling system;

(b) if so, the main difficulties in this regard;

(c) by when S.T.D. system will be introduced between Delhi and Gurgaon?

THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA) : (a) No, Sir. Gurgaon and Delhi are not connected with direct dialling system at present.

(b) Subscriber trunk dialling equipment is under installation and testing.

(c) The direct dialling system on this route (between Delhi and Gurgaon) is expected to be introduced by October 1973, if the system functioning tests are satisfactory.

ALL INDIA ENGINEERING AND ME-DICAL SERVICES

*96. SHRI M. S. ABDUL KHADER :

SHRI G. R. PATIL :

SHRI P. K. KUNJACHEN :

SHRI K. P. SUBRAMANIA MENON :

SHRI SANAT KUMAR RAHA:

SHRI K. P. SINGH DEO :

Will the PRIME MINISTER be pleased to state:

(a) whether Government are considering to constitute All India Services for Engineering and Medicine;

(b) if so, when these are likely to be formed;

(c) what other All India Services are also contemplated; and

(d) whether it is also a fact that some State Governments are resisting the constitution of such All India Services?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) to (d) A statement is laid on the Table of the House.

STATEMENT

The All India Services Act, 1951 (61 of 1951) was amended in 1963 to provide for the creation of the Indian Forest Service, the Indian Medical and Health Service, and the Indian Service of Engineers. The Indian Forest Service has since been constituted with effect from 1st July, 1966 and all the State Governments are participating in the Service. The position about the other services is as follows:—

Indian Service of Engineers :

The Indian Medical and Health Service was constituted with effect from 1st February, 1969 and formal orders were issued under Section 2A of the All India Services Act, 1951. However, no action has been taken so far either to constitute the State Cadres of the Service or to make initial recruitment thereto because seven State Governments viz, Tamil Nadu, Mysore Punjab, West Bengal, Maharashtra, Jammu & Kashmir and Assam which had earlier agreed to participate in the Service subsequently either withdrew their concent to participate in the Service or expressed certain reservations regarding the need for the formation of the Service. The Ministry of Health and Family Planning (Department of Health) are pursuing the matter with these State Governments with a view to persuading them to reconsider the matter and participate in the Service. Position will be reviewed after replies from these State

Governments have been received by Government.

Indian Service of Engineers:

No formal orders constituting the Service have so far been issued because the Governments of Tamil Nadu, West Bengal, Assam, Jammu & Kashmir, Himachal Pradesh and Kerala. which had earlier agreed to participate in the proposed Service, have revised their stand and have stated that they do not want to participate in the Service. The matter has been taken up with these State Governments requesting them to reconsider the question and to agree to participate in the proposed Service. The position will be reviewed after replies from these State Governments have been received.

The Government do not contemplate constituting any other new All India Service.

MANUFACTURE OF ACTIVE CARBON FROM RICE HUSK

*97. SHRI HARSH DEO MALAVIYA: SHRI SARDAR AMJAD ALI: SHRI BHUPESH GUPTA: SHRI D. P. SINGH:

Will the Minister of INDUSTRIAL DE-VELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Regional Research Laboratory, Hyderabad, has developed a process for manufacturing active carbon from rice husk;

(b) whether it is a workable process and if so, are the raw material, plant and machinery required for the purpose available indigenously; and

(c) if so, whether Government propose to set up a pilot plant to make use of rice husk?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMA-NIAM): (a) Yes Sir.

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(b) Raw materials and machinery will be all indigenous. The work pertaining to design of suitable equipment indigenously to manufacture active carbon is in progress and likely to be completed soon.

(c) No pilot plant work is envisaged. The know-how will be released to industry through National Research Development Corporation (NRDC).

SUNDARBANS DFVELOPMENT SCHEME

*98. SHRI N. R. CHOUDHURY : DR. R. K. CHAKRABARTI : SARDAR AMJAD ALI : MISS SAROJ PURUSHOTTAM KHAPARDE: SHRI HARSH DEO MALAVIYA: SHRI K. B. CHETTRI :

Will the Minister of PLANNING be pleased to refer to the reply to Starred Question No. 85 given in the Rajya Sabha on the 3rd May, 1973 and state:

(a) whether the Sundarbans Development Scheme submitted by the Government of West Bengal has been scrutinized by the Planning Commission; and

(b) if so, the decision taken by Government on the proposal?

THE MINISTER OF STATE IN THE PLANNING MINISTRY OF (SHRI MOHAN DHARIA): (a) and (b) The Sunderbans Development Scheme forwarded by the Government of West Bengal has been scrutinised by the Planning Commission and the concerned Ministries of the Government of India. The comments of the Government of India on the proposals have been forwarded to the Government of West Bengal with a request to re-examine and review the proposals in the light of these comments. A decision on these schemes by Government of India will be taken after the receipt and examination of the proposals from the review and modified West Bengal Government.

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